

| Annexure 7                                                                   |                                         |                                                        |                           |                |                                           |                 |                                     |                             |                        |                                                                              |                            |                                               |                              |                                    |                                 |
|------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------------------|---------------------------|----------------|-------------------------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|------------------------------------------------------------------------------|----------------------------|-----------------------------------------------|------------------------------|------------------------------------|---------------------------------|
| Name of Corporate Debtor : Raheja Developers Limited- Project Raheja Revanta |                                         |                                                        |                           |                | Date of Commencemnt of CIRP : 8 June 2026 |                 |                                     |                             |                        | (Version 4: Pursuant to claims received and updated as on 26 September 2026) |                            |                                               |                              |                                    |                                 |
| Operational creditors (Government Dues)                                      |                                         |                                                        |                           |                |                                           |                 |                                     |                             |                        |                                                                              |                            |                                               |                              |                                    |                                 |
| SI No.                                                                       | Name of creditor                        | Government Department                                  | Details of claim received |                | Details of claim Admitted                 |                 |                                     |                             |                        |                                                                              | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any                  |
|                                                                              |                                         |                                                        | Date of receipt           | Amount claimed | Amount of claim admitted                  | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of voting Share in COC if applicable                                       |                            |                                               |                              |                                    |                                 |
| 1                                                                            | Employees' Provident Fund Organisatioin | Ministry of Labour and Employment, Government of India | 22-Jun-26                 | 1,51,25,716    | -                                         | Statutory Dues  | -                                   | -                           | No                     | -                                                                            | -                          | -                                             | -                            | 1,51,25,716                        | Total Amount Under Verification |
|                                                                              |                                         |                                                        |                           |                |                                           |                 |                                     |                             |                        |                                                                              |                            |                                               |                              |                                    |                                 |
|                                                                              | Total                                   |                                                        |                           | 1,51,25,716    | -                                         | -               | 1,51,25,716                         |                             |                        |                                                                              | -                          |                                               | -                            | 1,51,25,716                        |                                 |

Note: The Resolution Professional has not received any documents and information including financial, banking details and documents pertaining to allotment of units to the Homebuyers/Allottees, regarding the Project Raheja Revanta from the Directors/ KMPs of Raheja Developers Limited, whom have been contacted several times. An application under Section 19(2) of the Code has also been filed against such Directors/KMPs for supporting in the current process and providing relevant details/data and the same is pending adjudication before the Hon'ble NCLT. Accordingly, due to non-availability of any information/details from Raheja Developers Limited, the RP is unable to verify these claims.